## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2258 ANSWERED ON:22.08.2013 SECURITY AT IGI AIRPORT Yadav Shri Ranjan Prasad

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a Committee set up by Bureau of Civil Aviation Security(BCAS)to examine the security aspects of aerocity/highrise hotel being developed by Delhi International Airport Ltd.(DIAL) near IGI Airport, New Delhi has submitted its report;
- (b) if so, the details thereof;
- (c) the recommendations which have been accepted by the Government and action taken theron; and
- (d) the recommendations which have not been accepted by the Government along with the reasons therefor?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRIK. C. VENUGOPAL)

(a) to (d) The Committee set up by the BCAS in 2011 had prepared a draft report without consensus amongst its Members. Therefore, another Committee was constituted by the Ministry of Civil Aviation (MoCA) in 2011. Based on the recommendation of this Committee, MoCA has since given directions to Delhi International Airport Pvt. Ltd (DIAL) for its strict compliance on 22nd and 30th January, 2013 (Annexure I & II). Subsequently, the matter was also placed before the Cabinet Committee on Investment which has since decided additional measures by stipulating that the windows of commercial buildings and hotels in the Aero-city facing the runway/taxiway/ARC hanger in the IGIA, Delhi will have toughened glass with bullet proof films as per specifications approved by Defence Research and Development Organization.